

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 06.02.2020 (THURSDAY)**

**COURT - II**

**10:30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 891 of 2019	Bank of India Vs. Multi ARC Coating & Straps Ltd.	Vikky Dang	Aastha Mehta

## **For Admission (After Notice)**

<b>2.</b>	Comp. App (AT) (Ins) No. 828 of 2019	SoftwareOne India Pvt. Ltd. Vs. Magnamious Systems Pvt. Ltd.	R. Jawahar Lal	Siddharth Tandon
<b>3.</b>	Comp. App. (AT) (Ins) No. 839 of 2019	Babasaheb Sawalaram Chaware Vs. Punjab National Bank & Anr.	Vijay kumar	P.B.A. Srinivasan
<b>4.</b>	Comp. App. (AT) (Ins) No. 796 of 2019	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	Pratiksha Sharma- R1
<b>5.</b>	Comp. App. (AT) (Ins) No. 947 of 2019	Manoj Kunwar Vs. Oriental Bank of Commerce & Ors.	Venancio D' Costa	H.P. Bhardwaj-R1 Avinash Mahapatra-R3
<b>6.</b>	Comp. App. (AT) (Ins) No. 1138 of 2019	Partha Paul Vs. Kotak Mahindra Bank Ltd. & Anr.	Om Prakash	Amit Mahaliyan
<b>7.</b>	Comp. App. (AT) (Ins) No. 1228 of 2019	POSCO International Corporation Vs. Mohana Cotton Ginning Pvt. Ltd.	Payal Chandra	Kumar Meher
<b>8.</b>	Comp. App. (AT) (Ins) No. 1230 of 2019	Mistcold Sales and Services Pvt. Ltd. Vs. Nayati Healthcare and Research Pvt. Ltd.	Mukesh Gupta	Vaibhav Sharma
<b>9.</b>	Comp. App (AT) No. 191 of 2019	D. Aravindakshan. Vs. Agastya Bio Pharm India Ltd & Ors.	D. Aravindakshan	K.S. Mahadevan

## **For Hearing**

<b>10.</b>	Comp. App. (AT) No. 44 of 2019	Tumkur Vajram Shetty Jayawanth & Anr. Vs. Agile Labs Pvt. Ltd. & Ors.	M.Pretham	Saransh Jain
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After the above

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 740 of 2019 <b>Part Heard</b>	Simplex Infrastructures Ltd. Vs. Nitesh Estates Ltd.	Rahul Bisht	Vaishali Goyal
2.	Comp. App. (AT) (Ins) No. 943 of 2019 <b>Part Heard</b>	Swwapnil Bhingardevay. Vs. Khandoba Prasanna Sakhar Karkhana Ltd. & Ors.	Murani Kumar	Anandh K CS Ritesh Mahajan-R2 Abhijit Mittal-R4

03:30 PM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors. <b>With</b>	Sadapurna mukherjee	Atanu Mukherjee-R1 Arjun Agarwal-R13 Ashok Jain-R25
2.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt. Ltd & Ors. Vs. Agarpara Jute Mills Ltd. & Ors.  <b>With</b>	Saurabh Jain	Krishnendu Dutta-R1 Arjun Aggarwal-R13 Ashok Kr. Jain-R25 Gauraw Kejriwal-29
3.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd. & Ors.	Shaurya Kuthiala	Atanu Mukherjee

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By Order

-sd/-

Registrar